

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION No-†51**  
ANSWERED ON 29/11/2021

**EKLAVYA MODEL RESIDENTIAL SCHOOLS**

†51. SHRI SUMEDHANAND SARASWATI:  
SHRI DINESH CHANDRA YADAV:  
SHRIMATI RATHVA GITABEN  
VAJESINGBHAI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government has recently reviewed the functioning of Eklavya Model Residential Schools scheme in the country and if so, the details of the said review and the outcomes thereof along with the details of the number of Eklavya schools functioning in all the States;

(b) the location-wise number of Eklavya Vidyalayas opened in Rajasthan and Gujarat during the last three years and the details of Eklavya Vidyalayas likely to be opened during the remaining period of the present scheme;

(c) the details of establishment/construction of buildings/hostels for Eklavya Model Residential Schools in the country including Rajasthan and Gujarat; and

(d) whether the Government is contemplating to open Eklavya Model Residential Schools in all the tribal tehsils of Rajasthan as well as in educationally backward districts and if so, the details thereof?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

(a) Yes, Sir. This Ministry alongwith National Education Society for Tribal Students (NESTS) i.e. an autonomous body under this Ministry, has been regularly monitoring the status of functioning of EMRSs like quality of education, available infrastructure in schools, training program for teachers etc. NESTS has also conducted multiple teachers' trainings to enhance the quality of education in collaboration with National Apex bodies like NIEPA, NCERT etc., NESTS is also facilitating CBSE affiliation of EMRSs for maintaining the uniform quality standards. So far out of 367 functional EMRSs across the country, 231 EMRSs are affiliated with CBSE and 47 have applied for CBSE affiliation and effort is going on for CBSE affiliation for other schools.

(b) The location wise number of EMRSs sanctioned during the last 3 years and EMRSs to be sanctioned under revamped scheme for the State of Rajasthan and Gujarat is at **Annexure I** and **Annexure II** respectively.

(c) Each Eklavya Model Residential Schools (EMRSs) is envisaged to be set up with capacity of 480 students per school to provide quality education to ST students from class VI to XII. Accordingly, provision has been made for Hostels for 480 Students (240 Girls Students and 240 Boys Students). A statement indicating State-wise details of construction status of EMRSs in the country including Rajasthan and Gujarat is at **Annexure-III**.

(d) It has been decided by the Government every block with more than 50% ST population and at least 20,000 tribal persons as per census 2011, is scheduled to have an Eklavya Model Residential School (EMRS) subject to availability of suitable land by State Government. A total number of 31 EMRSs have already been sanctioned for the state of Rajasthan out of which 21 EMRSs are reported to be functional.

Annexure-I as referred in part (b) in Answer to Lok Sabha Unstarred Question No.†51 for 29.11.2021 raised by Shri Sumedhananad Saraswati, Shri Dinesh Chandra Yadav, Shrimati Rathva Gitaben Vajesingbhai regarding "Eklavya Model Residential Schools".

EMRSs in Rajasthan (sanctioned 2018-19 onwards)

S. No.	State	District	Block/ Taluka	Year of Sanction	Status
1.	Rajasthan	Banswara	Banswara	2018-19	Functional
2.	Rajasthan	Pratapgarh	Peepalkhoont	2018-19	Functional
3.	Rajasthan	Dungarpur	Dungarpur	2019-20	Functional
4.	Rajasthan	Udaipur	Sarada	2019-20	Functional
5.	Rajasthan	Banswara	Garhi	2020-21	Non- Functional
6.	Rajasthan	Banswara	Bagidora	2020-21	Non- Functional
7.	Rajasthan	Dungarpur	Sagwara	2020-21	Non- Functional
8.	Rajasthan	Pratapgarh	Dhariawad	2020-21	Non- Functional
9.	Rajasthan	Pratapgarh	Arnod	2020-21	Non- Functional
10.	Rajasthan	Udaipur	Jhadol	2020-21	Non- Functional
11.	Rajasthan	Udaipur	Lasadiya	2020-21	Non- Functional
12.	Rajasthan	Udaipur	Salumbar	2020-21	Non- Functional
13.	Rajasthan	Udaipur	Kherwara	2021-22	Non- Functional

**Annexure II**

**Annexure II as referred in part (b) in Answer to Lok Sabha Unstarred Question No.†51 for 29.11.2021 raised by Shri Sumedhananad Saraswati, Shri Dinesh Chandra Yadav, Shrimati Rathva Gitaben Vajesingbhai regarding "Eklavya Model Residential Schools".**

**EMRSs in Gujarat (sanctioned 2018-19 onwards)**

<b>S. No.</b>	<b>State</b>	<b>District</b>	<b>Block/ Taluka</b>	<b>Year of Sanction</b>	<b>Status</b>
1.	Gujarat	Banas Kantha	Amirgadh	2018-19	Functional
2.	Gujarat	Bharuch	Jhagadia	2018-19	Functional
3.	Gujarat	Tapi	Uchchhal	2018-19	Functional
4.	Gujarat	Chhotaudepur	Kavant	2019-20	Functional
5.	Gujarat	Dahod	Garbada	2019-20	Functional
6.	Gujarat	Mahisagar	Santrampur	2019-20	Functional
7.	Gujarat	Narmada	Dediyapada	2019-20	Functional
8.	Gujarat	Dohad	Jhalod	2021-22	Non Functional
9.	Gujarat	Tapi	Valod	2021-22	Non Functional
10.	Gujarat	Chhota Udepur	Jetpur Pavi	To be sanctioned	--
11.	Gujarat	Dohad	Fatepura	To be sanctioned	
12.	Gujarat	Dohad	Limkheda	To be sanctioned	
13.	Gujarat	Narmada	Nandod	To be sanctioned	
14.	Gujarat	Navsari	Chikhli	To be sanctioned	
15.	Gujarat	Sabar Kantha	Khedbrahma	To be sanctioned	
16.	Gujarat	Sabar Kantha	Vijaynagar	To be sanctioned	
17.	Gujarat	Surat	Umarpada	To be sanctioned	
18.	Gujarat	Surat	Mahuva	To be sanctioned	
19.	Gujarat	The Dangs	The Dangs	To be sanctioned	

## Annexure III

Annexure III as referred in part (c) in Answer to Lok Sabha Unstarred Question No.†51 for 29.11.2021 raised by Shri Sumedhananad Saraswati, Shri Dinesh Chandra Yadav, Shrimati Rathva Gitaben Vajesingbhai regarding “Eklavya Model Residential Schools”.

Sl. No	State / UT	Total EMRS Sanctioned	Construction Status including Hostels	
			Completed	In Progress/ Not Started
1	Andhra Pradesh	28	7	21
2	Arunachal Pradesh	10	2	8
3	Assam	10	0	10
4	Bihar	3	1	2
5	Chhattisgarh	71	24	47
6	Dadra & Nagar Haveli and Daman & Diu	1	0	1
7	<b>Gujarat</b>	<b>37</b>	<b>21</b>	<b>16</b>
8	Himachal Pradesh	4	1	3
9	Jammu & Kashmir	6	0	6
10	Jharkhand	83	11	72
11	Karnataka	12	12	0
12	Kerala	4	2	2
13	Ladakh	3	0	3
14	Madhya Pradesh	67	29	38
15	Maharashtra	33	11	22
16	Manipur	21	3	18
17	Meghalaya	15	0	15
18	Mizoram	17	3	14
19	Nagaland	22	3	19
20	Odisha	91	27	64
21	<b>Rajasthan</b>	<b>31</b>	<b>17</b>	<b>14</b>
22	Sikkim	4	3	1
23	Tamil Nadu	8	2	6
24	Telangana	23	8	15
25	Tripura	20	4	16
26	Uttar Pradesh	4	3	1
27	Uttarakhand	3	1	2
28	West Bengal	8	7	1
	<b>Grand Total</b>	<b>639</b>	<b>202</b>	<b>437</b>

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